

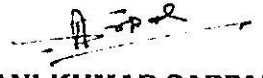
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

In view of the recent transfer & posting of Judicial Officers and in partial modification of earlier Order no.3097-4007/Judl./East/KKD/2026/Delhi dated 18.02.2026, I hereby authorize to do the **urgent Criminal/miscellaneous work** of any of the following Courts of East District, if Presiding Officer thereof happens to be on leave or is unable to take up that urgent matter due to any reason, following arrangements of link Judicial Officers is made with immediate effect :

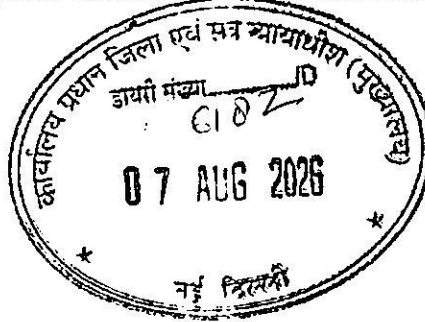
S No.	Name of the Courts/ Judicial Officers	1 st Link Judicial Officers	2 nd Link Judicial Officers
1.	Sh. Ashwani Kumar Sarpal, Pr. District & Sessions Judge	Sh. Ram Lal Meena, Special Judge NDPS	Sh. Rakesh Kumar Singh, ASJ-02
2.	Sh. Somitra Kumar, ASJ-01 (POCSO)	Sh. Sujit Saurabh, ASJ (SC-POCSO)	Sh. Abhishek Srivastava, ASJ-06 (POCSO)
3.	Sh. Abhishek Srivastava, ASJ-06 (POCSO)	Sh. Somitra Kumar, ASJ-01/(POCSO)	Sh. Sujit Saurabh, ASJ/(SC-POCSO)
4.	Sh. Anurag Thakur, ASJ-FTC	Ms. Vidhi Gupta Anand, ASJ (FTSC-RC)	Ms. Snighdha Sarvaria, ASJ/SC-RC-01
5.	Sh. Ram Lal Meena, Special Judge NDPS	Sh. Sujit Saurabh, ASJ (SC-POCSO)	Sh. Abhishek Srivastava, ASJ-06 (POCSO)
6.	Ms. Anu Aggarwal, SC-RC-02	Ms. Snighdha Sarvaria, ASJ/SC-RC-01	Sh. Anil Chandhel, ASJ (SFTC)
7.	Ms. Snighdha Sarvaria, ASJ/SC-RC-01	Ms. Anu Aggarwal, SC-RC-02	Ms. Vidhi Gupta Anand, ASJ (FTSC-RC)
8.	Ms. Babita Puniya, ASJ-03	Sh. Anurag Thakur, ASJ (FTC)	Sh. Anil Chandhel, ASJ (SFTC)
9.	Sh. Anil Chandhel, ASJ (SFTC)	Sh. Ram Lal Meena, Special Judge NDPS	Sh. Ashish Rastogi, ASJ-05 (Electricity Act)
10.	Sh. Rakesh Kumar Singh, ASJ-02	Sh. Anil Chandhel, ASJ (SFTC)	Sh. Ram Lal Meena, Special Judge NDPS
11.	Sh. Sujit Saurabh, ASJ (SC-POCSO)	Sh. Abhishek Srivastava, ASJ-06 (POCSO)	Sh. Somitra Kumar, ASJ-01(POCSO)
12.	Sh. Ashish Rastogi, ASJ-05 (Electricity Court)	Sh. Rakesh Kumar Singh, ASJ-02	Ms. Babita Puniya, ASJ-03
13.	Ms. Vidhi Gupta Anand, ASJ (FTSC-RC)	Ms. Snighdha Sarvaria, ASJ/SC-RC-01	Ms. Anu Aggarwal, SC-RC-02
14.	Sh. Vikram Ball, ASJ-05	Ms. Babita Puniya, ASJ-03	Sh. Rakesh Kumar Singh, ASJ-02

Note: In Case, any ASJ/Link Judicial Officers mentioned are not available then the Senior most ASJ/Judicial Officer available will look after the miscellaneous work.


(ASHWANI KUMAR SARPAL)
Principal District & Sessions Judge,
East District,
Karkardooma Courts Delhi.

No. 1430-1440 /Judl.Br./East/KKD/2026Date 07 AUG 2026**Copy forwarded for information to:**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers, East District, Karkardooma Courts, Delhi.
4. The Chief Prosecutor, East District, Karkardooma Courts, Delhi.
5. The Secretary, Shahdara Bar Association, Karkardooma Courts.
6. Filing Section East District, Karkardooma Courts, Delhi.
7. e-Sewa Kendra, East District, Karkardooma Courts, Delhi.
8. R & I Branch, East District, Karkardooma Courts, Delhi For Circulation and for uploading instant order on LAYERS.
9. In-Charge, Lock-UP, Karkardooma Courts, Delhi.
10. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
11. PS to the undersigned.



Apar
Principal District & Sessions Judge,
East District,
Karkardooma Courts Delhi.